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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/30/2017  
NAME OF THE APPLICANT : PIGMENTS INDIA LIMITED  
UNDER SECTION : 252

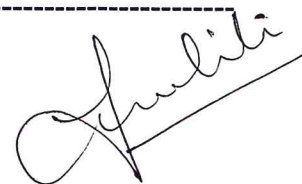
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

AMBILI B

RESPONDENT

COMPANY PROSECUTOR



NASIRUDDIN ALUNGAL

EXECUTIVE DIRECTOR  
PIGMENTS INDIA LTD.



ORDER

Shri Nasiruddeen Alungal, representing the applicant present. Ms B Ambili, Company Prosecutor, ROC, Kerala, present. Heard the arguments. Order is reserved.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)